

Contested commercial cases instituted on or after 1st August 2018 and disposed during the month of March-2020 in Delhi District Court

| Sr. No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No) | Date of Decision | Days of disposal | Nature Disposal (Contested / Settled) | Date of execution of decree | Number of days execution of decree from date | Act for Section of |
|---------|---------------------------------------------------------------|----------|------------------|------------------------------------|-----------------------|----------------------|---------------------------------------------------------------------------------------------|------------------|------------------|---------------------------------------|-----------------------------|----------------------------------------------|--------------------|
| 1 | Ms. Pinki, District Judge, Comercial Court-01 | CENTRAL | CS (COMM)-357/19 | RAM KARAN GOEL VS. N.D.M.C | Satyendra Kumar Singh | 25.03.2019 | No | 13.03.2020 | 355 | Contested | ----- | ----- | Suit For Recovery |
| | | | CS (COMM)-358/19 | RAM KARAN GOEL VS. N.D.M.C | Satyendra Kumar Singh | 25.03.2019 | No | 13.03.2020 | 355 | Contested | ----- | ----- | Suit For Recovery |
| 2 | Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02 | CENTRAL | NIL | | | | | | | | | | |
| 3 | Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03 | CENTRAL | NIL | | | | | | | | | | |
| 4 | Ms Nisha Saxena, District Judge, Commercial Court-04 | CENTRAL | cs comm126/19 | ICICI BANK LTD V/S ARUN GOYAL | | 01/17/2019 | NO. | 03/03/2020 | | COMPROMISE | | | recovery |
| | | | CS COMM 218/20 | ICICI BANK LTD V/S DEEPAK JAIN | | 01/28/2020 | NO | 03/03/2020 | | COMPROMISE | | | recovery |
| | | | CS COMM 1/19 | ICICI BANK LTD V/S DIPAK | | 01/03/19 | NO | 03/02/2020 | | DECREE | | | recovery |
| | | | CS COMM 681/19 | SACHIN GUPTA VS GANESH | | 01/08/20 | NO | 03/04/2020 | | COMPROMISE | | | recovery |
| | | | CS COMM 57/20 | ICICI BANK VS DAVINDER SINGH | | 05/02/19 | NO | 03/04/2020 | | COMPROMISE | | | recovery |
| | | | CS COMM 600/19 | SDMC VS. ANHAL CONSTRUCTION | | 21.08.2015 | NO | 29.02.2020 | | COMPROMISE | | | recovery |
| | | | CS COMM545/18 | SDMC VS. ANAND PRAKASH GUPTA | | 21.08.15 | NO | 29.02.2020 | | COMPROMISE | | | recovery |
| | | | CS COMM 2120/19 | SDMC VS. V V ENTERPRISES | | 21.08.15 | NO | 29.02.2020 | | DECREE | | | recovery |

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|---------|---------------------------------------------------------------|-----------|-----------------------------|------------------------------------------------------|--------------------------------------|----------------------|---------------------------------------------------------------------------------------------|------------------|-------------------|------------------------------------------|-----------------------------|----------------------------------------------|--------------------------------|
| | | | CS COMM59/20 | SDMC VS. RAJ ENTERPRISES | | 21.08.15 | NO | 29.02.2020 | | DECREE | | | recovery |
| | | | CS COMM 262/19 | SDMC VS. BRIJ ENTERPRISES | | 03/06/20 | NO | 03/07/2020 | | COMPROMISE | | | recovery |
| | | | CS COMM 1217/19 | SDMC VS. MAYUR ENTERPRISES | | 07/19/19 | NO | 03/05/2020 | | COMPROMISE | | | recovery |
| | | | CS COMM 1139/19 | SDMC VS. GREENWAYS ENTERPRISES | | 07/11/19 | NO | 03/08/2020 | | COMPROMISE | | | recovery |
| 5 | Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05 | CENTRAL | NIL | | | | | | | | | | |
| 6 | Sh. Manmohan Sharma, District Judge, Commercial Court-06 | CENTRAL | CS (COMM)/1413/2019 | NAVEEN JAIN VS AGGARWAL ASSOCIATES | SH.HARIOM AND SH. SHAILENDE R AKHORI | 02-08-2019 | | 25-02-2020 | 120 days | suit decreed | N/A | N/A | recovery |
| 7 | MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01 | | OMP (COMM.)53/2019 | SUDHA VS. KOTAK MAHINDRA PRIME | SH. ATUL RAWAT | 11.03.2019 | NA | 16.03.2020 | 371 | DISMISSED | NA | NA | U/S 34 OF ARBITRATION & |
| 8 | SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02 | | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 9 | SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03 | NEW DELHI | ARBTN/5450/2018 | AGARWAL SOLUTIONS PVT LTD Vs HONDA SIEL POWER | B BADRINATH | 29-09-2018 | NA | 04-03-2020 | 550 | DISMISSED | NA | NA | 34 Arbitration & Conciliati |
| | | | ARBTN/1007/2018 | HERO FINCORP LTD Vs P MALLESWARAN ND ORS | -- | 06-04-2018 | NA | 05-03-2020 | 694 | ALLOWED | NA | NA | 9 Arbitration & Conciliati |
| | | | OMP (MISC.) (COMM.)/15/2020 | M/S PNB METLIFE INDIA INSURANCE CO LTD Vs M/S SPRING | PRAVEEN MAHAJAN | 05-03-2020 | NA | 05-03-2020 | 1 | ALLOWED | NA | NA | 9 Arbitration & Conciliati |

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|---------|---------------------------------------------------------------------------------------|------------|--------------------|---------------------------------------------------------|-----------------|----------------------|---------------------------------------------------------------------------------------------|------------------|-------------------------------------------------------------------------|------------------------------------------|-------------------------------|-------------------------------------------------|-------------------------------|
| | | | Misc DJ/109/2019 | RACHNA METAL INDUSTRIES PVT LTD Vs UNILEC ENGINEERS LTD | KUNAL MANAV | 06-06-2019 | NA | 06-03-2020 | 210 | DISMISSED | NA | NA | 74 Recovery of Money |
| | | | ARBTN/1947/2018 | M/S ESTEEM PROJECTS PVT LTD Vs LLYOD INSULATIONS | TARA SHAHANI | 29-05-2018 | NA | 12-03-2020 | 648 | DISMISSED | NA | NA | 34 Arbitration & Conciliation |
| 10 | Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court), North East, KKD, Delhi/ | NORTH EAST | ---NIL--- | ---NIL--- | ---NIL--- | ---NIL--- | ---NIL--- | --- | --- | --- | --- | --- | --- |
| 11 | Sh. Vinod Kumar, Ld. DJ (C.C.) | NORTH-WEST | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | --- | --- | --- |
| 12 | MS SEEMA MAINI, DISTRICT JUDGE(COMMERCIAL COURT) | North | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 13 | MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT) | Shahdara | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 14 | SH. HARISH DUDANI, DJ (COMMERCIAL) | SOUTH WEST | OMP (COMM) 08/2020 | SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD. | SH. L.S. GAUTAM | 19.11.2018 | NO | 28.01.2020 | 452 | CONTESTED | NIL | NIL | 34 ABITRATION & CONCILIATION |
| | | | OMP (COMM) 69/2019 | Siddharth Exports Vs. Edelwesis Retail | Sh. B.B.Pradhan | 23-09-2019 | No | 12-03-2020 | 171** | Contested | | -- | U/s 34 Arbitration |
| 15 | | SOUTH-EAST | CS (COMM)/479/2019 | ANEJA CONSTRUCTION INDIA LTD. V/S. INDURE PVT. LTD. | AKSHU JAIN | 25.11.2019 | NO | 03.03.2020 | 65 Days (Case received by way of transfer to this court on 14.01.2020) | PLAINT REJECTED | NIL | N.A. | Commercial Act |
| | SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT | | CS (COMM)/52//2019 | S.P. GUPTA Vs SURINDER MOHAN SABHARWAL & ORS. | RAJINDER SINGH | 28.11.2018 | NO | 04.03.2020 | 458 Days (Case received by way of transfer to this court on 20.01.2020) | DECREED | NIL | N.A. | Commercial Act |

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|---------|---------------------------------------------------------------------|------------|------------------------|-------------------------------------------------------------------|--------------------------------------------------------------------|----------------------|--------------------------------------------------------------------------------------|-----------------|-------------------------------------------------------------------------|-----------------------------------------|-----------------------------|------------------------------------|--------------------------------|
| | | | CS/COMM)786/18 | M/S. DIESEL ENGINEERS V/S. M/S. NEWTECH INFRA ENGINEERS PVT. LTD, | K.P. SINGH | 22.05.2018 | NO | 07.03.2020 | 647 Days (Case received by way of transfer to this court on 14.01.2020) | DECREED | NIL | N.A. | Commercial Act |
| 16 | Ms. Raj Rani Mitra, District Judge (Commercial)-02 | SOUTH-EAST | NIL | NIL | N.A. | NIL | NA. | NIL | NIL | NIL | NIL | N.A. | NIL |
| 17 | SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01 | SOUTH | NIL | NIL | N.A. | NIL | NA. | NIL | NIL | NIL | NIL | N.A. | NIL |
| 18 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH | NIL | NIL | N.A. | NIL | NA. | NIL | NIL | NIL | NIL | N.A. | NIL |
| 19 | Vacant Court, DJ (Commercial Court)-01 | West | OMP (I) (COMM)/90/2020 | SHRIRAM TRANSPORT FIN CO LTD Vs MR SLIMER SINGH | MANOJ KUMAR(P), | 18-03-2020 | NIL | 18-03-2020 | WITHDRAW | Uncontested | NIL | 1 | Arbitration applications U/S o |
| 20 | Sh. Gurdeep Singh, DJ (Commercial Court)-02 | West | CS (COMM)/233/2019 | M/s Supertech (India) Pvt. Ltd. Vs. M/s Sri Durga Automobiles | Sh. Devender Hora For Plaintiff (Mob-9810168760) and Ms. Shivangni | 08.07.2019 | No | 11.05.2020 | 10 Months and 3 days. | Contested | No decree has been passed | N.A. | Commercial Court Act, 2015 |
| 21 | SH. SANJAY SHARMA-I, DJ (Commercial) | EAST | NIL | | | | | | | | | | |